

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.135/252/HDB/2018
NAME OF THE COMPANY	Indra Minerals Private Limited
NAME OF THE PETITIONER(S)	Indra Minerals Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manoj Kumar Koyalkar	CS 'm practice	manoj@mnklaws.com 9948859300	my

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Manoj Kumar Koyalkar Learned PCS for the Petitioner.

Issue notice to the RoC, and the RoC is directed to submit his report within 4 weeks.

Post the case on 04th April 2018.

Member (T)

Member (J)